

ITEM NO.104

COURT NO.7

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 556/2009

SAHIB SINGH

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

Date : 30-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s)

Mr. Jagjit Singh Chhabra, AOR

For Respondent(s)

Ms. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter tomorrow i.e. Wednesday, the 31<sup>st</sup> July, 2019.

(MAHABIR SINGH)  
COURT MASTER

(NISHA TRIPATHI)  
BRANCH OFFICER